GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1404

TO BE ANSWERED ON THE 26TH JULY, 2022/ SRAVANA 4, 1944 (SAKA)

POLICE CASES AGAINST JOURNALISTS

1404. SHRI ANTO ANTONY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any details of the number of police cases registered against journalists/ media persons/reporters in the country during the last eight years;
- (b) if so, the details thereof; and
- (c) the total number of journalists arrested and action taken against them during the above period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and State Governments are responsible for prevention, detection and investigation of crimes and for prosecuting the criminals through their law enforcement agencies. The National Crime Records Bureau (NCRB) does not maintain separate data with respect to police cases against journalists.
